Annexure-1

Name of the corporate debtor: Vatika IT Parks Private Limited; Date of commencement of CIRP: 09.10.2026 and order received/communicated on 13.10.2026 List of creditors as on: 05.11.2026

List of secured financial creditors belonging to any class of creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Unit B 450-Shobhit Sachdeva, Anil Sachdeva & Rita Sachdeva	16.10.2026	₹ 30,31,250.00	₹ 30,09,072.58	Allottee				0.02%				₹ 22,177.42	Assured rental is calclated till 31st October 2026
2	Unit B-325-Shobhit Sachdeva, Anil Sachdeva & Rita Sachdeva	17.10.2026	₹ 30,31,250.00	₹ 30,09,072.58	Allottee				0.02%				₹ 22,177.42	Assured rental is calclated till 31st October 2026
3	Unit C-432- Rita Sachdeva & Anil Sachdeva	16.10.2026	₹ 31,52,500.00	₹ 31,29,435.48	Allottee				0.02%				₹ 23,064.52	Assured rental is calclated till 31st October 2026
4	Unit D-427 Anil Sachdeva & Rita Sachdeva	16.10.2026	₹ 25,22,000.00	₹ 25,03,548.39	Allottee				0.02%				₹ 18,451.61	Assured rental is calclated till 31st October 2026
5	Unit D- 341-Ashna Arora and Jyoti Arora	19.10.2026	₹ 39,21,711.74	₹ -	Allottee				0.00%				₹ 39,21,711.74	Clarification has sought regarding the calculations
6	Unit No. 902 A Block C Romi Bajaj and Anuj Bajaj	19.10.2026	₹ 41,08,598.36	₹ 31,20,000.00	Allottee				0.02%				₹ 9,88,598.36	Interest @ 8% claimed is under verification. Clarification regarding relevant cluase in the agreement based on which same claimed is asked
7	Unit No. 902B in the Block C-Jugal Kishore Bajaj & Reva Bajaj	19.10.2026	₹ 41,08,598.36	₹ 31,20,000.00	Allottee				0.02%				₹ 9,88,598.36	Interest @ 8% claimed is under verification. Clarification regarding relevant cluase in the agreement based on which same claimed is asked
8	Block D, Unit No. 319 Nitin Dhir, Piya Dhir, Anil Dhir	19.10.2026	₹ 39,21,711.74	₹ -	Allottee				0.00%				₹ 39,21,711.74	Clarification has sought regarding the calculations
9	Block D, Unit no 340 Nitin Dhir, Piya Dhir, Tanya Dhir	19.10.2026	₹ 39,21,711.74	₹ -	Allottee				0.00%				₹ 39,21,711.74	Clarification has sought regarding the calculations
10	Block D, Unit No. 553 Piya Dhir	17.10.2026	₹ 36,41,711.74	₹ -	Allottee				0.00%				₹ 36,41,711.74	Clarification has sought regarding the calculations
11	Block D Unit no. 459- Mrs. Piya Dhir	19.10.2026	₹ 39,21,711.74	₹ -	Allottee				0.00%				₹ 39,21,711.74	Clarification has sought regarding the calculations
12	Block D Unit 552- Ritika Arenja	19.10.2026	₹ 39,21,711.74	₹ -	Allottee				0.00%				₹ 39,21,711.74	Clarification has sought regarding the calculations
13	Block D, unit number 458 Ritika Arenja	19.10.2026	₹ 39,21,711.74	₹ -	Allottee				0.00%				₹ 39,21,711.74	Clarification has sought regarding the calculations
14	Sanmaaan Capital Limited	23.10.2026	₹ 3,22,78,450.00	₹ 3,22,78,450.00					0.25%				₹ -	Nil
	Total		**₹ 7,94,04,628.90**	**₹ 5,01,69,579.03**					**0.38%**				**₹ 2,92,35,049.87**	

Annexure-2

Name of the corporate debtor: Vatika IT Parks Private Limited ; Date of commencement of CIRP: 09.10.2026 and order received/communicated on 13.10.2026 List of creditors as on: 05.11.2026

List of unsecured financial creditors belonging to any class of creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim							Amount of any mutual dues, that may be set- off			
		Date of receipt	Amount claimed			Amount covered by guarantee	Whether related party?	% of voting share in CoC				
NIL												